

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NOS. 291 & 292 OF 2017

Dated: 23rd April, 2018

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

In the matter of:

**M/s. Hindalco Industries Limited ...Appellant(s)
Vs.
Uttar Pradesh Power Corporation Ltd. & Ors. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Syed Shahid Husain Rizvi

Counsel for the Respondent(s) : Mr. C.K. Rai for R.1

Mr. Akshat Jain
Ms. Aparajita Upadhyay for R.2

ORDER

Learned counsel for the appellant states that he will be taking steps to file rejoinder during the course of the day.

List these matters on **02.05.2018.**

**(Justice N. K. Patil)
Judicial Member**

**(I.J. Kapoor)
Technical Member**